## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

## **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/202/2016

NAME OF THE PETITIONER(S)

: Sreeram Sarath & another

NAME OF THE RESPONDENT(S)

: M/s Phykon Solutions Private Limited & 4 others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

K. RAMAJAMY
G. J.MOHAN KUNAR

2. Athiban Vijay A·K for K- Crow than Kumar

Council for Petitian Apple

## **ORDER**

Counsel representing both the parties are present. Counsel for petitioner filed a memo praying to direct the Valuer to produce the documents relied upon for determining the value of the shares. Copy of the memo is furnished to the other side. For hearing submissions of both the sides, the matter is adjourned. Put up on 27.11.2017 at 10.30 A.M.

> ->4 -K Anantha Padmanabha Swamy Member (Judicial)